

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 479 of 1995

Friday this the 7th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

C. Rasakounder,  
Watchman,  
Assistant Engineer's Office,  
Southern Railway,  
Erode. .... Applicant

(By Advocate Mr. P. Santhoshkumar)

Vs.

1. Union of India represented by  
General Manager,  
Southern Railway, Madras.
2. The Divisional Personnel Officer,  
Southern Railway, Palakkad. .... Respondents

(By Advocate Mr. K.Karthikeya Panicker)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

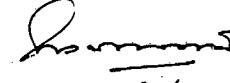
Applicant seeks a direction to place him in the post of Senior Watchman in scale Rs.800-1150. He sought the same relief by O.A.2008/93 and we directed respondents to consider his claim. After such consideration A4 order was passed placing applicant in the scale Rs.775-1025. (name of the post is not mentioned). By A6 applicant represented that he prayed for the scale Rs.800-1150 (Senior Watchman) and that he may be placed in that scale.

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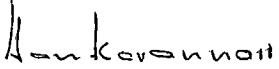
We direct second respondent to consider the representation and pass a reasoned order naming not only the scale but the post also and supporting his conclusions and reasons. This will be done within two months from today.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 7th day of April, 1995.

  
S.P.BISWAS

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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List of Annexures

Annexure-A4:- True copy of the order No.J/P.CAT. 2008/93 dated 1-2-1994 of the 2nd respondent.

Annexure-A6:- True copy of the representation dated 20.7.94 of the applicant to the 2nd respondent.